

[PUBLISHED IN THE GAZETTE OF INDIA, EXTRAORDINARY
PART III, SECTION 4]

Food Safety and Standards Authority of India

NOTIFICATION

New Delhi, 7th June, 2013

F.No 4/15015/30/2011.- Whereas certain draft regulations to amend the Food Safety and Standards (Food Products Standards and Food Additives) Regulations, 2011, were published under clause (e) of sub-section (2) of section 92 read with section 16 of the Food Safety and Standards Act, 2006 (34 of 2006) vide notification of the Food Safety and Standards Authority of India number F.No 4/15015/30/2011, dated the 29th December, 2011 in the Gazette of India, Extraordinary, inviting objections or suggestions from the persons likely to be affected thereby, till the expiry of a period of ten days from the date on which copies of the Gazette of India in which the said notification was published were made available to the public;

And whereas the copies of the said Gazette of India were made available to the public on the 2nd January, 2012;

And whereas the objections and suggestions received from the public have been considered by the central Government;

Now, therefore, in exercise of the powers conferred by clause (e) of sub-section (2) of section 92 read with section 16 of the Food Safety and Standards Act, 2006 (34 of 2006), the Food Safety and Standards Authority of India hereby makes the following regulations to amend the Food Safety and Standards (Food Products Standards and Food Additives) Regulation, 2011, namely:-

REGULATIONS

1. Short title and commencement.-(1) These regulations may be called the Food Safety and Standards (Food Products Standards and Food Additives) Amendment Regulations, 2013.
(2) They shall come into force on the date of their publication in the Official Gazette.
2. In the Food Safety and Standards (Food Products Standards and Food Additives) Regulations, 2011, in regulation 3.1,-
 - (a) in sub-regulation 3.1.2, after clause (4) relating to use of Polyols in Foods, the following proviso shall be inserted, namely:-

“Provided that chewing gum may contain Titanium dioxide (Food Grade) up to a maximum limit of one Percent.”

[F.No. 4/15015/30/2011]

(K.Chandramouli)
Chief Executive Officer

Note. - The principal regulations were published in the Gazette of India, Extraordinary vide notification number F. No. 2-15015/30/2010, dated the 1st August, 2011.